

National Company Law Tribunal

Allahabad Bench

CP NO. (IB) 67/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.02.2018

NAME OF THE COMPANY: Techpro Systems Ltd v/s Jaiprakash Associates Ltd

SECTION OF THE COMPANIES ACT/I & B CODE: U/S 9 of I & B code of 2016

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	Aprajita Bansal	Advocate	Operational Creditor	Aprajita Bansal
<u>2.</u>	R.P. Agarwal	Adv.	Resp	R.P. Agarwal

C.P. No. (IB) 67/ALD/2017

Ms. Aprajita Bansal, advocate for the petitioner- Operational Creditor.  
Sri R.P. Agarwal, Advocate for the Respondent-Corporate Debtor Company.

At the consent of both the counsel, the case is adjourned for argument.

The matter to be listed on 12<sup>th</sup> March, 2018.

Date: 08/02/2018

Typed by  
Jyoti  
(Stenographer)

— Sd —  
H.P. Chaturvedi,  
Member(Judicial)